

for the exploration of oil in the Gulf of Cambay;

(b) if so, the details thereof and when the oil drilling is likely to start; and

(c) whether any other offer from other firms or countries has also been received for the said exploration and if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) : (a) and (b). No. Negotiations are still in progress.

(c) Yes. They are also under the consideration of Government.

FACTORIES OWNED BY SAHU-JAIN GROUP OF FIRMS

2615. **SHRI P. GOPALAN :**
SHRI P. P. ESTHOSE :
SHRI BHAGABAN DAS :
SHRI JUGAL MONDAL :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5209 on the 21st December, 1967 and state :

(a) whether the requisite information with regard to the factories owned by M/s. Sahu-Jain Group of Firms has since been collected; and

(b) if so, the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) the requisite information has been partly collected.

(b) On the basis of the information collected so far, the names of the factories owned by Sahu-Jain Group of firms are as under :

- (i) Rohtas Industries Ltd.
- (ii) New Central Jute Mills Ltd.
- (iii) Asoka Cement Ltd.
- (iv) S.K.G. Sugar Ltd.
- (v) Albion Plywood Ltd.
- (vi) Sone Valley Portland Cement Co. Ltd.
- (vii) Hindustan Vehicle Pvt. Ltd
- (viii) Jaipur Udyog Ltd.

The information regarding the total foreign exchange given to the various firms and earned by them during the last five years is being collected. All the firms of this group have not paid income-tax in full. The names of the firms which are in arrears and the amount of tax in arrears are given in the Annexure laid on the Table of the House. [Placed in Library. See No. LT-317/68]. All appropriate steps, as provided in law, are being taken on the merits and circumstances of each case for realization of the outstanding arrears in these cases.

DEPOSITS OF FOREIGN AND FOREIGN-CONTROLLED BANKS

2616. **SHRI P. GOPALAN :**
SHRI C. K. CHAKRAPANI :

Will the Minister of FINANCE be pleased to state :

(a) the total deposits in India of foreign and foreign-controlled banks as on the 30th June, 1967;

(b) its proportion compared with the total deposits of the larger privately owned Indian banks;

(c) the total gross profit made before taxation during 1966; and

(d) how much of it is allowed to be remitted to their home countries ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

GOLD SEIZED AT BAREILLY

2617. **SHRI CHENGALRAYA NAIDU :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Central Excise Preventive party seized contraband foreign gold worth Rs. 1 lakh at Bareilly on the 31st January, 1968;

(b) if so, whether any foreigners or Indians were arrested;

(c) whether any firm was involved in this case; and

(d) the action taken against the culprits?